

Offer of foreign firms in the rejuvenating electricity generating units

199. SHRI ASHIS SEN:

SHRI RAMNARAYAN
GOSWAMI:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that some foreign firms showed interest in rejuvenating electricity generating units in the country;

(b) if so, the details thereof; and

(c) what is Government's reaction to such offers?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b) Five foreign firms have shown interest in rejuvenating electricity generating units in the country. Details indicating the present status of these offers at *Annexure [See Appendix CLXV, Annexure No. 2]*

(c) Government has approved the work on Units 1 and 9 of M/s. Neyveli Lignite Corporation (NLC) and contract has been awarded to M/s. Technopromexport of Russia (TPE) by M/s. NLC. The Contract in respect of remaining offers could be awarded only after receipt of required information, asked for, from the concerned project Authorities.

Power shortage during peak hour

200. Dr. NAREDDY THULASI
REDDY:

SHRI J.S. RAJU:

Will the Minister of POWER be pleased to state:

(a) what is the present figure of the National average peak hour power shortage and over all energy deficit;

(b) what are the future projections of the above by the year 1977;

(c) what steps are proposed to be taken to improve power generation in the country;

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) During the period

April-October, 1992, the country as a whole faced a peak demand shortage of 16.6% and energy shortage of 8.8%.

(b) With the anticipated capacity addition of 30537.7 MW during the 8th Plan in the country, the peak deficit as well as energy deficit in 1996-97 would be of the order of 2.7% and 9% respectively.

(c) Various measures being taken to improve the generation in the country include commissioning of new generation capacity, Renovation and Modernisation of old units, assistance to Electricity Boards in undertaking plant betterment programme, supply of requisite quantity and quality of coal, training of operation and maintenance personnel and strengthening of Transmission and distribution system.

Pending Hydel, Project of Kerala

201. SHRI M.A. BABY: Will the Minister of POWER be pleased to state:

(a) what are the names of Hydro Electric Projects of Kerala, which are still pending with the Central Government;

(b) what are the names of the projects which have been cleared during the last six months; and

(c) what are the reasons for not clearing all the projects, so far with details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) At present no Hydro-electric project of Kerala is pending for clearance either in Central Electricity Authority or in Ministry of Environment & Forests.

(b) and (c) No hydro-electric project of Kerala has been cleared Central Electricity Authority during the last six months.